

T.S. 134 /18

28-11-2018

Plaintiff is absent without step.

Defendant no. 1 to 5 are duly represented and have submitted their
Written Statement jointly with copy.

Other defendants are absent without step.

Heard.

Perused.

It appears that the plaintiff was remained absent without step on last
fixed date also.

Hence, this case is dismissed for default.


**Munsiff
Baksa**


Munsiff
Baksa